GOVERNMENT OF INDIA
MINISTRY OF AYUSH

RAJYA SABHA
UNSTARRED QUESTION NO.2565
TO BE ANSWERED ON 21ST DECEMBER, 2021

GOVERNMENT SUPPORT FOR THE DEVELOPMENT OF UNANI MEDICINE INDUSTRY

2565. DR.FAUZIA KHAN:

Will the Minister of **AYUSH** be pleased to state:

(a) whether Government has been extending support for the development of Unani medicine industry;
(b) if so, the details thereof;
(c) whether there is no full fledged drug standardization machinery to regulate research development, collection of raw materials and production of drugs; and
(d) if so, the action proposed to be taken in this regard?

ANSWER
THE MINISTER OF AYUSH

(SHRI SARBANANDA SONOWAL)

(a)to (d) The Ministry of Ayush has established Pharmacopoeia Commission for Indian Medicine and Homoeopathy (PCIM&H) for standardization of Ayurvedic, Siddha, Unani and Homoeopathy (ASU&H) medicines in the country. The prime mandate of the Commission is to publish and revise the Pharmacopoeia of respective systems including Unani. The Pharmacopoeial standards are basic need to ensure quality, safety and efficacy of Unani medicines.

The Pharmacopoeia Commission is also responsible to publish and revise Unani official formularies and regulatory compendiums. The Commission has published six volumes of National formulary of Unani Medicine (NFUM) containing 1229 compound formulations, six volumes of Unani Pharmacopoeia of India (UPI) part-I comprising of 298 Monographs of single drugs and four volumes of Unani Pharmacopoeia of India (UPI) Part-II comprising of 200 monographs of compound formulations. These published standards become part of Drugs and Cosmetics Act, 1940 and Rules, 1945 for ascertaining the quality standards of Raw materials/drugs and implemented uniformly across India.

It is mandatory for the manufacturer of Unani drugs to obtain licence from the concerned State Licensing Authority (SLA) and comply with the prescribed Good Manufacturing Practices

(GMP) and quality standards of drugs given in the Unani Pharmacopoeia. The SLA grants the licence after verification of the required infrastructural facilities, equipment / machinery, manpower of the manufacturing unit through inspection(s) conducted by the inspector.

Government has also set up a separate Central Research Council namely, Central Council for Research in Unani Medicines (CCRUM) for undertaking, promoting, coordinating research and scientific validation of Unani medicines.

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